

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5232
ANSWERED ON:08.05.2012
BORDER DISPUTE WITH MYANMAR
Deka Shri Ramen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether India is having any border dispute with Myanmar;
- (b) if so, the details thereof and the measures taken by the Government to resolve the issue;
- (c) whether there are reports of infiltration of militants and smuggling of drugs and arms across the Indo-Myanmar border;
- (d) if so, the details of such cases reported during each of the last three years and the current year; and
- (e) the steps taken to curb infiltration and smuggling on the said border?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam. For repair and maintenance and also to bring consensus on location of some Boundary Pillars, joint inspection of the boundary pillars on Indo- Myanmar border is carried out by Survey of India, Survey of Myanmar and the representatives of Border Guarding forces from both the countries on regular basis every year in a cordial atmosphere.

(c) & (d): Yes Madam. The details of infiltration of militants across Indo-Myanmar border is given at Annexure-I, the details of smuggling of arms is given at Annexure -II and details of smuggling of drugs is given at Annexure-III.

(e) Outposts are deployed on routes of ingress/ egress for effectively checking smuggling of arms, ammunition, drugs and contraband substances Special operations are also launched on specific intelligence. Further, the issue of infiltration and smuggling is also being raised periodically in the high level meetings between both the countries. Sustained efforts have been made periodically by the respective agencies of both the countries to monitor all the transit routes leading to bordering areas to curb such infiltration and smuggling.